

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015
AND
APPEAL NO. 12 OF 2016

Dated: 13th February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ananya Mohan

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2 & R-3

Ms. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananya Mohan

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Swanpna Seshadri for R-2 & R-3

ORDER

The learned counsel, representing Mr. Sanjay Sen, learned senior counsel appearing for the Appellant submitted that the instant case may kindly be adjourned on the ground that Mr. Sanjay Sen, learned senior counsel appearing for the Appellant is unwell.

Submission made by the learned counsel ,representing Mr. Sanjay Sen, learned senior counsel appearing for the Appellant, at supra, are placed on record.

In the light of above submission, re-list the matter on **16.03.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

ss/pr